543: SHRI HASNAIN MASOODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the total amount of funds allocated to the non-attainment city of Srinagar under the National Clean Air Programme (NCAP) for the year 2021-22;

(b) the details on the total amount of funds spent under NCAP to mitigate the issue of rising air pollution during the financial year 2020-21 in the said city;

(c) whether any action has been taken by the Government to phase out the 15-year old diesel vehicles to mitigate the rising levels of pollution under the micro-action plan of NCAP; and

(d) if so, the details of the action plan chalked out in this regard, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a), (b), (c) & (d):

The amount of Rs. 7.95 crore has been released to Srinagar city for taking measures for improvement of air quality under National Clean air Programme (NCAP) in the year 2021-22. Srinagar City has utilized Rs. 3.20 crore in the year 2020-21 for implementing city clean air action plan under NCAP.

Srinagar city as part of city action plan has taken following measures in transport sector for improvement of air quality:

i. Ban of Commercial/Passenger Vehicles from plying on road in the state of J&K on the attainment of 25 years of age w.e.f 01-04-2007.

ii. Compulsory fitness test for every six months for the vehicles between 15 to 25 years of age.

iii. J&K transport department issued notification on 13.02.2020 to install Retrofitting Emission Control Devices/Equipments having min. capacity of 70% PM capturing efficiency for all Diesel driven commercial vehicles rating 1500 CC.

iv. 20 electric buses were procured and the same are on the road since April, 2019.

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